on the basis of their obtaining the Ph.D. degree.

(b) It has long been the practice with individual Universities in the U.S.A. to evaluate M.A. degrees of Indian and other Universities according to their own admission requirements and standards. Specifically, full credit for M.A. degrees earned in India has not been given because the number of years it takes a student to obtain a Master's degree in India (16 years) is less than the number of years it takes one to obtain a Master's degree in the U.S.A. (17 $\frac{1}{2}$  to 18 years). Thus, the general trend is to require an Indian student to spend one or two years in the U.S.A. before he could start on his Ph.D. work.

According to the available information, American Universities generally award degrees higher than Ph.D. on honorary basis. As such, the question of recognition of Ph.D. degrees of Indian Universities for the conferment of degrees in U.S.A. such as Sc.D. and Lit.D. does not arise.

(c) The University Grants Commission, within the limited resources available with it is making earnest efforts to improve the quality and content of higher education in the Universities in the country. As far as Agra University is concerned, on the recommendation of the Visiting Committee appointed by the Commission to assess the Fourth Plan requirements of the University, th Commission has allocated to it grants amounting to Rs. 61.38 lakhs for its development programmes for the period ending 1973-74. The Commission has also agreed to provide an additional grant of Rs. 2 lakhs to the University to be utilised during 1969-70 and 1970-71 for the purchase of library books and journals for strengthening the library facilities in the University, Assistance is also available for other programmes sponsored by U.G.C., Scholarships and Fellowships, Summer Institutes, etc.]

SCHEME FOR FEEDING SCHOOL GOING CHILDREN

## \*724. SHRI GANESHI LAL CHAUDHARY: SHRI NAWAL KISHORE:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that Government propose to introduce a scheme in the near future to feed the poorer sections among school going children;
  - (b) if so, the details thereof; and
- (c) what criteria will be adopted to determine the eligibility of the children under this scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (PROF. A. K. KISKU): (a) No, Sir. There is no proposal under consideration to introduce any such scheme. The normal mid-day meals programme covers school going children including the poorer sections.

(b) and (c) Do not arise.

NAXALITE PLAN FOR "ANNIHILATION OF MILITARY AND CIVILIAN PERSONNEL" IN BOMBAY

\*725. DR. BHAI MAHAVIR: Will the PRIME MINISTER be pleased to state:

- (a) the details of the Naxalite "annihilation of military and civilian personnel" plan which has recently been unearthed in Bombay; and
- (b) what steps are being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b) According to information received from the State Government, 14 persons, alleged to be followers of the CP (M-L), have been arrested and some documents have also been seized. One of the documents seized contained a slogan regarding "annihilation of military and civilian personnel". A case under sections 120-B, 302/117, 326, 342, 506, 121A, 124A and 122, IPC, has been registered and is under investigation.